

आयकर अपीलिय अधिकरण, 'डी' न्यायपीठ, चेन्नई
IN THE INCOME TAX APPELLATE TRIBUNAL
'D' BENCH, CHENNAI

श्री वी दुर्गा राव, न्यायिक सदस्य एवं श्री जी. मंजुनाथ, लेखा सदस्य के समक्ष
BEFORE SHRI V. DURGA RAO, JUDICIAL MEMBER AND
SHRI G. MANJUNATHA, ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.: 306/CHNY/2019
निर्धारण वर्ष / Assessment Year: 2010-11

**M/s. Uniworld Logistics Pvt.
Ltd.,**
KGN Towers, 7th Floor,
B Wing, Commander in Chief
Road, Egmore,
Chennai – 600 105.

The ACIT,
v. Central Circle 2(4),
Chennai.

PAN: AAACU 5187H

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by

: Shri R. Arjun Raj, CA for
Shri S. Sridhar, Advocate

प्रत्यर्थी की ओर से/Respondent by

: Ms. R. Anitha, JCIT

सुनवाई की तारीख/Date of Hearing

: 14.06.2021

घोषणा की तारीख/Date of Pronouncement

: 14.06.2021

आदेश /O R D E R

Per G. MANJUNATHA, AM:

This appeal filed by the assessee is directed against order of learned Commissioner of Income Tax (Appeals)-18, Chennai, dated 07.12.2018 and pertains to assessment year 2010-11.

2. The learned counsel for the assessee, at the time of hearing, submitted that the assessee has instructed him to withdraw the appeal and therefore, prayed that assessee may be permitted to withdraw its appeal and same may be dismissed as withdrawn.

3. The Id. DR for the Revenue has no objection to withdraw the appeal.

4. In view of the above reason, we dismiss the appeal filed by the assessee as withdrawn.

Order pronounced in the open court on 14th June, 2021 at Chennai.

Sd/-

(वी दुर्गा राव)

(V. Durga Rao)

न्यायिक सदस्य/Judicial Member

Sd/-

(जी. मंजुनाथ)

(G. Manjunatha)

लेखा सदस्य /Accountant Member

चेन्नई/Chennai,

दिनांक/Dated, the 14th June, 2021

RSR

आदेश की प्रतिलिपि अग्रेषित/Copy to:

- | | | |
|------------------------|--------------------------|------------------------------|
| 1. अपीलार्थी/Appellant | 2. प्रत्यर्थी/Respondent | 3. आयकर आयुक्त (अपील)/CIT(A) |
| 4. आयकर आयुक्त /CIT | 5. विभागीय प्रतिनिधि/DR | 6. गार्ड फाईल/GF. |